

(2024) 08 MEG CK 0004

Meghalaya High Court At Shillong

Case No: Writ Petition (C). No. 239 Of 2024

Tlingshon Lyngkholi & Anr.

APPELLANT

Vs

K.H.A.D.C. & Ors.

RESPONDENT

Date of Decision: Aug. 1, 2024

Hon'ble Judges: H.S. Thangkhiew, J

Bench: Single Bench

Advocate: E. Wanniang, C. Nongkhaw, B. Khyriem

Judgement

H.S. Thangkhiew, J

Mr. B.Khyriem, learned counsel has entered appearance on behalf of the respondent No. 5 today. He prays for and is allowed two weeks' time to file the affidavit.

Office note indicates that AD card in respect of respondents No. 4 to 6 is yet to be received.

List this matter on 16-08-2024, for affidavit by the respondent No. 5 and service report on respondents No. 4 to 6.